

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ABSTRACT

High Court for the State of Telangana – VACATION – Extension of summer vacation, 2023 upto 2nd June, 2023 to High Court for the State of Telangana – Declaration of **Court Working Saturdays on 19.08.2023 and 23.09.2023 – Notified.**

ROC.NO.1895/SO/2022

DATED:21.04.2023

Notification No.8/SO/2023

Read: Notification No.23/SO/2022, dt.03.11.2022.

In partial modification of the High Court's Notification read above, the High Court for the State of Telangana hereby extends the summer vacation, 2023 upto 2nd June, 2023 to High Court for the State of Telangana instead of 31.5.2023 as notified earlier and hereby **declares Court Working Saturdays on 19.08.2023 and 23.09.2023.**


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Officers concerned.
- 5) All the Unit Heads in the State of Telangana.
- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy, Secunderabad.
- 9) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Secretary to Governor, State of Telangana, Rajbhavan, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 14) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 15) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 16) The Chairman, Industrial Tribunals (I,II & Addl.), Chandra Vihar (1st floor),M.J.Road, Hyderabad-500001.

- 17) The III Member, Tribunal for Disciplinary Proceedings, Chandra Vihar (5th floor), M.J.Road, Hyderabad-500001.
- 18) The Chairperson, Telangana Value Added Tax Appellate Tribunal, Commercial Taxes Complex, Nampally, Hyderabad-500001.
- 19) The Presiding Officers, Labour Courts I, II & III, Chandra Vihar (1st floor), M.J.Road, Hyderabad-500001 Hyderabad.
- 20) The Secretary General, Supreme Court of India, New Delhi.
- 21) The Registrar, All High Courts in India.
- 22) The Judicial Member, Income Tax Tribunal, Room # 502&505, Vth Floor, C.G.O.Towers, Kavadiguda, Sec'bad-500080.
- 23) The Registrar, Lokayukta for the State of Telangana, 5-9-49, Basheerbagh, Hyderabad-63.
- 24) The Registrar, T. S. Consumer Disputes Redressal Commission, Eruvaka Building, Khairatabad, Hyd-500004.
- 25) The Secretary, Bar Council of A.P., Hyderabad.
- 26) The Accountant General, Telangana, Hyderabad.
- 27) The Public Prosecutor for the State of Telangana, Hyderabad.
- 28) The Administrator, Government Pleaders, Hyderabad.
- 29) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 30) The Special Judge for Trial of CBI Cases, Hyderabad.
- 31) The Director of Prosecutions, Lakdi-ka-pool, Hyderabad.
- 32) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 33) The President, Telangana High Court Advocates' Association, Hyderabad.
- 34) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 35) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Public Gardens, Hyderabad.
- 37) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Saksh Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 39) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
- 40) The Overseer, High Court for the State of Telangana.
- 41) SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper